NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA (CAA) No. 95/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

Name of the Company:

Nidhi Securities Ltd.

Kediya Ceramics

Faith Corporation Pvt. Ltd.
Vista Corporation Pvt. Ltd.
Bhavya Corporation Pvt. Ltd.
Dhara Corporation Pvt. Ltd.

Crystal Ceramic Industries Pvt. Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION REPRESENTATION

SIGNATURE

1. NAVIN PAHWA

SR. ADV

Applicant

7-

2. RITU SHAH

ADV

FOR THAKKAR
AND PAHWA.

<u>ORDER</u>

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Applicants.

At request of learned Counsel for Applicant.

List the matter on 05.03.2018.

MANORAMA KUMARI

MEMBER JUDICIAL
Dated this the 15th day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL